HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

CRR No. 38/2017

Raj Kumar

.....Petitioner/Applicant (s)

Through: - Mr. Adarsh Sharma, Advocate (on audio call from residence in Jammu)

V/s

Lucky and others

.....Respondents (s)

Through:- None

Coram: HON

HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

ORDER 12.06.2020

Awaiting apperance of the respondents, adjourned.

MU & KASY

List on 01.07.2020.

(RAJNESH OSWAL) JUDGE

Jammu 12.06.2020 (Rakesh)